

Allotment of plots to Industrial Units by D.D.A.

2081. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether D.D.A. has not been able to allot plots to industrial units ;

(b) if so, the number of such industrial units to which plots are still to be allotted by D.D.A. ;

(c) the year in which these units had got themselves registered with D.D.A. for allotment of plots ;

(d) whether these units had deposited any amount at the time of registration ; and

(e) if so, how much ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) to (c). The industrial unit, which applied for alternative plots of land in 1964 to 1968 and 1970 and found eligible, for shifting their industries from non-conforming to the conforming areas, have been allotted plots excepting only in about 20 cases,

(d) and (e). No earnest money was required to be deposited with registrations from the applicants of 1964. However, the later applicants 1965 to 1968, 1970 and 1976 were required to deposit earnest money of Rs. 1250/- to Rs. 10,000/-, Rs 1250/- to Rs. 51,000/- and Rs. 250/- to Rs. 2000/-, respectively, the deposit varying with the sizes of the plot applied for.

[English]

Shortage of palmolein in Kerala

2082. PROF. P.J. KURIEN : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether there is shortage of Palmolein in Kerala ;

(b) the total demand per month of this oil in Kerala ;

(c) the quantity being supplied every month ; and

(d) the steps being taken to augment the supply ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) No such report has come to the notice of the Central Government. However, in January, 1985, the Government of Kerala had written to Central Government that reduction in their allocation will cause shortage of Palmolein in the State and as such the cut made in the allocation be restored.

(b) The total demand imported edible oils during oil year 1984-85 intimated by the Government of Kerala is 90,000 MTs. The monthly average comes to 7500 MTs.

(c) During oil year 1984-85, from November, 1984 to April, 1985, the allocation to the State Government is as follows :

(Month)	(in tonnes)
November, 1984	5,000
December, 1984	5,000
January, 1985	4,000
February, 1985	5,000
March, 1985	5,000

(d) The allocation of imported edible oils to States is of a supplementary nature and is not intended to meet the entire demand of the State. Kerala, being an oil producing State, the allocation made by the Central Government is considered sufficient.